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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/154/2016

NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles Ltd & 5 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Chandramouli Prebhikar

Counsel for Respondent 6

Chandramouli

(f) R. Venkatavaradhan

(Rep. Counsel) for Respondent 1&2: -

T. v. P. Seivil

2) T. v. P. Sai Vihari
Withriyam Balak
Kannan

Counsel for
Petitioner

3) G. SENTHIL KUMAR
for S. Senthuraman

Counsel for
Respondent no.3
ORDER

G. Senthil

Shri T V P Sai Vihari, counsel for petitioners present. Shri R Venkatavaradhan, representing counsel for R1, R2 & R6 present. Shri G Senthil Kumar, counsel for R3 present and prayed a week's time for filing counter. Time extended at request for filing counter as a last chance failing which the right to file counter shall stand forfeited. Put up on 24.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)